

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4362/2024

AKSHAIBAR NATH &amp; ORS.

Appellant(s)

VERSUS

STATE OF U.P. &amp; ANR.

Respondent(s)

IA No. 240830/2024 - EXEMPTION FROM FILING O.T.

IA No. 190748/2024 - EXEMPTION FROM FILING O.T.

IA No. 190747/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/  
ANNEXURES

Date : 19-02-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) : Mr. Madhu Mukul Tripathi, Adv. (Virtual)  
Mr. Santosh Kumar Vishwakarma, Adv.  
Mr. Saurabh Singh, Adv.  
Mr. Utkrisht Tripathi, Adv.  
Mr. Santosh Kumar Pandey, AOR

For Respondent(s) : Mrs. Garima Prashad, A.A.G.  
Mrs. Rachna Gupta, AOR  
Mr. Anil Kumar Sinha, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

A short adjournment has been sought for due to indisposition  
of learned counsel appearing for the appellants.

Re-list the matter on 27.02.2025.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(VEENA RANI NAGPAL)  
COURT MASTER